NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1569/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: Fairmacs Shipping & Transport Services Pvt. Ltd.

V/s.

Mrunmaha Agro Foods Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

13. Nitra Swade Marketing Parson p.6 full

for hispardent

Counsel My Vishal Myslikae a/w
Adv. Ms. Smrits Tha

16 Mulla & C. B. C Petilisner

ORDER CP No.1569/ I&BC/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 5.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)